

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †4383
TO BE ANSWERED ON- 27/03/2025

PM-PVTG DEVELOPMENT MISSION

†4383. SHRI SANTOSH PANDEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of objectives and targets of the Pradhan Mantri Particularly Vulnerable Tribal Groups (PVTGs) Development Mission;
- (b) whether the Government has formulated any policy to provide benefits to the PVTGs and if so, the details thereof;
- (c) whether the Government has launched any information or awareness campaign to increase the effectiveness of the said mission and if so, the details thereof;
- (d) whether the Government is formulating any specific action plan for the tribal areas of Chhattisgarh and if so, the details thereof;
- (e) the details of the funds allocated to Chhattisgarh for the purpose since 2019, district-wise; and
- (f) the details of the tribal groups of Chhattisgarh included among the identified PVTGs by the Government?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) & (b): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) (Pradhan Mantri PVTG Development Mission, name as per budget announcement 2023-24) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries.

In view of the implementation of PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN.

Prior to launch of PMJANMAN, for development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of “Development of PVTGs” wherein funds were provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. These were to fill gaps in infrastructure and were demand driven. With the introduction of PMJANMAN Scheme the Development of PVTG Scheme has been discontinued and Ministry is only providing committed liabilities till March 2025.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

(c): Ministry of Tribal Affairs has launched two Information, Education and Communication (IEC) campaign under PM-JANMAN to create awareness about the mission from 15 December, 2023 to 15 January, 2024 and 23 August, 2024 to 02 October, 2024. Various national/state/district level events and activities were organized. Financial support were extended to concerned State / UT Governments under the Centrally Sponsored scheme ‘Support to Tribal Research Institute (TRI)’ to promote PM JANMAN organizing various state/district level event and activities during the campaign.

(d) & (e): Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country including Chhattisgarh. Ministry of Tribal Affairs has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA JGUA) which cover State of Chhattisgarh. Funds have been / are provided to State Government of Chhattisgarh for development of STs under various schemes / grants viz. Proviso to Article 275 (1), Pre-Matric Scholarship to ST students, Post Matric Scholarship to ST students, SCA to TSS / PMAAGY, Support to TRIs, Development of PVTGs. The details of funds released to State Government of Chhattisgarh under the relevant schemes/grants since 2019-20 are as under:

(in Rs. lakhs)

Scheme/Grants	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
Proviso to Article 275 (1)	22500.77	9976.24	11604.02	13578.45	15676.77	14506.46
Pre-Matric Scholarship	4796.94	3541.54	0.00	0.00	5250.00	0.00
Post Matric Scholarship	7022.69	8790.24	0.00	9330.35	7125.00	7000.00
SCA to TSS/PMAAGY (since 2021-22)	9415.53	8769.06	15595.80	23021.82	0.00	0.00
Support to TRIs	0.00	0.00	189.04	113.43	250.00	1000.00
Development of PVTGs	1311.35	989.32	996.90	1500.00	0.00	0.00
PM JANMAN (MPCs)	NA	NA	NA	NA	852.39	0.00

*it is the responsibility of State Government to implement the projects including allocate / release funds, District-wise.

Besides, Ministry has sanctioned 75 EMRSs in the State of Chhattisgarh and all EMRSs are reported to be functional.

(f) The details of tribal communities identified as Particularly Vulnerable Tribal Groups (PVTGs) residing in Madhya Pradesh (including Chhattisgarh) are at **Annexure-I**.

Annex referred to in reply to part (f) of Lok Sabha Unstarred Question No. †4383 for answer on 27.03.2025 raised Shri Santosh Pandey regarding “PM-PVTG Development Mission”

List of PVTGs

S.No.	Name of States	Name of PVTGs
1	Madhya Pradesh (including Chhattisgarh)	Abujh Marias / Abhuj Maria
2		Baiga
3		Bharia
4		Birhor
5		Hill Korwa
6		Kamar
7		Saharia
